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SI.No.	Name of the Project	Capacity (MW)
1.	Ramagundam Super Thermal Power Project Stage III, Andhra Pradesh	500
2.	South Chennal (Cheyyur, Thermal Power Project, Tamil Nadu	1000
3.	Kayamkulam Combined Cycle Power Project Stage II, Kerala	1950

## Scheme for Forest Guards and **Employees**

3619. SHRI PRABHU DAYAL KATHERIA: DR. ASHOK PATEL: SHRI RAJENDRA AGNIHOTRI: SHRI PANKAJ CHOUDHRY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government have decided to provide a comprehensive insurance cover to the forest guards and employees working in the national parks and protected areas;
- (b) if so, whether this measure will further motivate forest staff to protect the endangered species as well as forest wealth;
- (c) the time by which the said scheme is likely to be introduced:
- (d) the other facilities provided to the forest guards and employees working in national parks; and
- (e) whether the Government propose to set up strike force to check poaching in forest areas if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) General Insurance Company has been requested by the Ministry to explore the modalities of providing insurance cover.

- (b) Yes, Sir.
- (c) No firm commitment has been received in this regard.
- (d) The Government of India has proposed a scheme of awards and rewards for specific valour, outstanding performance and educational excellence.
- (e) No decision has been taken for setting up a strike force so far.

## Private Investment in Power Sector

3620. SHRIMATI SURYAKANTA PATIL: Will the Minister of POWER be pleased to state:

- (a) the investment needed to be made by the private sector agencies to meet the energy targets in the country and the sources from which funds are expected to be mobilised; and
  - (b) the details in this regard?

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THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) and (b) The requirement of funds for power generation in the private sector in the Ninth Plan period of 1997-2002 has been assessed as Rs. 86845 crores by the Working Group for Power constituted by the Planning Commission. The Indian Financial Institutions (IFIs) and domestic commercial Banks are the main lenders for financing the private power projects in the country. Financing of private power projects also includes external commercial borrowings.

## **Power Grid Corporation**

3621. SHRI A.C. JOS: Will the Minister of POWER be pleased to state:

- (a) whether the Power Grid Corporation falls short of the targets for the year 1997-98;
  - (b) if so, the reasons therefor:
- (c) whether the corporation has decided to resort to advance purchase of equipments and expediting the ongoing projects to meet the target;
- (d) if so, the total budgetary projection made for the purpose; and
  - (e) the extent to which it has been fully absorbed?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) No, Sir.

- (b) Does not arise.
- (c) to (e) 'POWERGRID' is committed to meet its target for project completion and expedite some of the projects to match the progress of the generation projects implementation. POWERGRID has successfully met its budgeted Annual Plan target of Rs. 1600 Crores for the year 1997-98.

## Construction of Liquid Cargo Berth at Jawahar Lal Nehru Port

3622. DR. RAVI MALLU: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have cleared five port projects including construction of liquid cargo berth at Jawahar Lal Nehru Port:
- (b) whether the project also received clearance from the environmental committee of the Ministry;
- (c) if so, the details of the projects cleared by the Government; and